

INCOME TAX APPELLATE TRIBUNAL, VARANASI**REVISED CAUSE LIST OF DB BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****HYBRID HEARING FROM ITAT LUCKNOW**

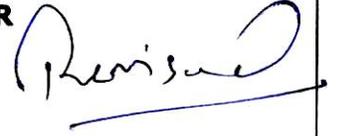
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 118/VNS/2024	2017-2018	[A] SAMPURNANAND SANSKRIT VISHWAVIDYALAYA	
2	ITA 121/VNS/2024	2017-2018	[A] RAM KRIPAL SINGH	
3	ITA 122/VNS/2024	2018-2019	[A] LALLU RAM GUPTA	
4	ITA 125/VNS/2024	2013-2014	[A] HARI MOHAN AGRAWAL HUF	
5	ITA 127/VNS/2024	2014-15	[D] SHIV RAM KHEMKA	
6	ITA 129/VNS/2024	2021-2022	[A] MALA GUPTA	
7	ITA 136/VNS/2024	2014-15	[D] ABDUL MANNAN	
8	ITA 137/VNS/2024	2015-16	[D] ABDUL MANNAN	
9	ITA 139/VNS/2024	2017-2018	[A] REENA VERMA	
10	ITA 140/VNS/2024	2018-2019	[A] APEX WELCARE PRIVATE LIMITED	
11	ITA 144/VNS/2024	2016-2017	[A] ASHOK KUMAR SINGH	
12	ITA 150/VNS/2024	2012-2013	[A] MANISH AGARWAL	
13	ITA 155/VNS/2024	2017-2018	[A] HAFIZ	
14	ITA 158/VNS/2024	2008-2009	[A] RAVINDRA NATH PATEL	
15	ITA 161/VNS/2024	2018-2019	[A] RAM ASHISH	
16	ITA 162/VNS/2024	2015-16	[D] CIMCO PROJECTS LIMITED	
17	ITA 163/VNS/2024	2016-17	[D] CIMCO PROJECTS LIMITED	
18	ITA 164/VNS/2024	2010-2011	[A] ABHAY KUMAR AGARWAL	
19	ITA 165/VNS/2024	2015-2016	[A] PURNIMA SHUKLA	
20	ITA 166/VNS/2024	2022-23	[D] MS SBC EXPORT LIMITED	
21	ITA 143/VNS/2025	2016-17	[A] RAJMANI YADAV	
22	ITA 49/VNS/2018	2012-2013	[D] BAJRANG BAHADUR SINGH	
23	ITA 95/VNS/2020	2014-2015	[A] SMT. VINDU SINGH	
24	ITA 103/VNS/2024	2022-23 to 2024-25	[A] HARIBANDHU TRUST	


Assistant Registrar
17-Feb-2026

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IN COURT ROOM 1****HYBRID HEARING FROM ITAT LUCKNOW**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 99/VNS/2024	2017-2018	[A] KAMALENDRA BAHADUR MISHRA	
2	ITA 100/VNS/2024	2018-2019	[A] KAMALENDRA BAHADUR MISHRA	
3	ITA 104/VNS/2024	2014-2015	[A] ZEESHAN SAQUIB	
4	ITA 105/VNS/2024	2014-2015	[A] ZEESHAN SAQUIB	
5	ITA 126/VNS/2024	2017-2018	[A] LAL JEE RAM	
6	ITA 130/VNS/2024	2017-2018	[A] HIRA LAL	
7	ITA 133/VNS/2024	2017-2018	[A] ASHOK KUMAR SRIVASTAVA	
8	ITA 134/VNS/2024	2014-2015	[A] SUMAN SHUKLA	
9	ITA 138/VNS/2024	2012-2013	[A] ANIL SONKAR	
10	ITA 142/VNS/2024	2017-2018	[A] ASHUTOSH PRASAD SINGH	
11	ITA 143/VNS/2024	2020-2021	[A] RENUKESHWAR INVESTMENT & FINANCE LTD.	
12	ITA 149/VNS/2024	2015-2016	[A] ANURAG SRIVASTAVA	
13	ITA 159/VNS/2024	2016-2017	[A] REKHA KESHARWANI	
14	ITA 160/VNS/2024	2020-2021	[A] AVINASH KUMAR SINGH	
15	ITA 172/VNS/2024	2017-18	[A] SHIV KUMAR JAISWAL	
16	ITA 173/VNS/2024	2017-18	[A] VAKIL KUSHWAHA	
17	ITA 176/VNS/2024	2012-2013	[A] NANDU	
18	ITA 177/VNS/2024	2012-2013	[A] VIKRAM YADAV	


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INCOME TAX APPELLATE TRIBUNAL, VARANASI**REVISED CAUSE LIST OF DB BENCH FOR 19-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
AND HON'BLE NIKHIL CHOUDHARY, ACCOUNTANT MEMBER****IN COURT ROOM 1****HYBRID HEARING FROM ITAT LUCKNOW**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 167/VNS/2024	2013-2014	[A] SRI MUKESH SINGH	
2	ITA 168/VNS/2024	2014-2015	[A] SRI MUKESH SINGH	
3	ITA 169/VNS/2024	2015-2016	[A] SRI MUKESH SINGH	
4	ITA 170/VNS/2024	2016-2017	[A] SRI MUKESH SINGH	
5	ITA 174/VNS/2024	2017-2028	[A] SANJAY KUMAR SINGH	
6	ITA 175/VNS/2024	2019-20	[D] SADHANA SRIVASTAVA	
7	ITA 179/VNS/2024	2011-2012	[A] SIDDH JEWELLERS PVT. LTD.	
8	ITA 181/VNS/2024	2009-10	[D] SUDAMA DEVI	
9	ITA 182/VNS/2024	2009-10	[D] SUDAMA DEVI	
10	ITA 183/VNS/2024	2015-2016	[A] VIJAY KUMAR AGRAWAL	
11	ITA 184/VNS/2024	2016-2017	[A] VIJAY KUMAR AGRAWAL	
12	ITA 185/VNS/2024	2017-2018	[A] VIJAY KUMAR AGRAWAL	
13	ITA 186/VNS/2024	2018-2019	[A] RAGHUNANDAN AGRAWAL	
14	ITA 187/VNS/2024	2015-2016	[A] GAURAV TRIPATHI	
15	ITA 188/VNS/2024	2025-26	[A] RADHIKA BAL VIDYA MANDIR SHIKSHA SAMITI	
16	ITA 189/VNS/2024	2024-2025	[A] RADHIKA EDUCATIONAL TRUST	
17	ITA 192/VNS/2024	2017-2018	[A] SANTOSH KUMAR JAISWAL	
18	ITA 194/VNS/2024	2017-18	[D] RAJ KUMAR SONKAR	
19	ITA 195/VNS/2024	2024-25	[A] AMJAD ALI MEMORIAL WELFARE TRUST	
20	ITA 198/VNS/2024	2024-2025	[A] SHANKARACHARYA TRUST	
21	ITA 199/VNS/2024	2017-2018	[A] MANOJ KUMAR SONKER	


Assistant Registrar
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IN COURT ROOM 1**

Revised

HYBRID HEARING FROM ITAT LUCKNOW

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 178/VNS/2024	2017-2018	[A] MOHAMMAD OSAMA	
2	ITA 180/VNS/2024	2018-2019	[A] ANKITA	
3	ITA 190/VNS/2024	2017-2018	[A] SHATRUGHAN SINGH	
4	ITA 191/VNS/2024	2017-2018	[A] ASHA SINGH	
5	ITA 193/VNS/2024	2012-2013	[A] BHOLA	
6	ITA 196/VNS/2024	2011-2012	[A] ANIRUDDHA MUKHERJEE	
7	ITA 197/VNS/2024	2011-2012	[A] ANIRUDDHA MUKHERJEE	
8	ITA 200/VNS/2024	2010-2011	[A] RAMKRIT SINGH	
9	ITA 201/VNS/2024	2011-12	[A] SUBAS CHANDRA	
10	ITA 33/ALLD/2025	2017-2018	[A] SATISH KUMAR JAISWAL	

[Signature]
**Assistant Registrar
17-Feb-2026**